

# CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

# **Hearing by Video Conferencing**

O.A. No.060/93/2021

Chandigarh, this the 28<sup>th</sup> day of September, 2021

# HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

### **HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

- 1. DIWAKAR MISHRA S/O SHRI KASHI NATH MISHRA AGED 39 YEARS (GROUP C) TICKET NO. 1172 (APPRENTICE BATCH 40) PERSONNEL NO. 000702, MACHINIST (HS-I) R/O HOUSE NO. 1582 (G.F.), SECTOR 29B, CHANDIGARH. PIN CODE-160029
- 2. MANOJ KUMAR S/O LATE SHRI NARAYAN LAL VERMA, AGED 37 YEARS (GROUP C) TICKET NO. 1168 (APPRENTICE BATCH 40) PERSONNEL NO. 000698, MACHINIST (HS-I) R/O HOUSE NO. 639 (G.F.), SECTOR 29A, CHANDIGARH. PIN CODE-160029
- 3. KAPIL VERMA S/O SHRI HARI SINGH, AGED 36 YEARS (GROUP C) TICKET NO. 1197 (APPRENTICE BATCH 41) PERSONNEL NO. 000727, MACHINIST (HS-I), R/O HOUSE NO. 1586-B, SECTOR 29B, CHANDIGARH. PIN CODE-160029

...APPLICANTS

(BY ADVOCATE: Sh. Nikhil Anand)

#### **VERSUS**

- 1. UNION OF INDIA THROUGH SECRETARY MINISTRY OF DEFENCE, SOUTH BLOCK, NEW DELHI 110001
- 2. DIRECTOR GENERAL, ORDNANCE FACTORIES, ORDNANCE FACTORY BOARD, GOVT OF INDIA, MINISTRY OF DEFENCE, 10-A, SHAHID KSHUDIRAM BOSE ROAD, KOLKATTA 700 001
- 3. GENERAL MANAGER, ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH 160030

4. JOINT GENERAL MANAGER, ADMINISTRATION, ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH 60030

ASSISTANT WORKS MANAGER, (ADMINISTRATION) ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH 160030

- 6. PRASUN KUMAR ROY (TOKEN No-1169, PERSONNEL NO.699) S/O NOT KNOWN C/O ORDNANCE FACTORY DEHRADUN UTTRAKHAND PINCODE 248008
- 7. PAWAN KUMAR (TOKEN NO. 1186, PERSONNEL NO. 716) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 8. CHANDRA PRAKASH (TOKEN NO.-1192, PERSONNEL NO.-722) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 9. SMT. MEENU BATRA (TOKEN NO.-1193, PERSONNEL NO.-723) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 10. SMT. HEMLATA SHARMA (TOKEN NO-1179, PERSONNEL NO.-709) W/O NOT KNOWN C/O ORDNANCE FACTORY DEHRADUN UTTRAKHAND PINCODE 248008
- 11. HIRENDER KUMAR (TOKEN NO-1194, PERSONNEL NO.-724) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 12. VIVEK KHANTWAL (TOKEN NO.-1199, PERSONNEL NO.-729) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 13. AVINASH CHANDRA CHETAK (TOKEN NO.-1191, PERSONNEL NO.-721) S/O NOT KNOWN C/O ORDNANCE FACTORY NALANDA (RAJGIR), BIHAR 803121
- 14. RAVINDER KUMAR (TOKEN NO.-1174, PERSONNEL NO.-704) S/O NOT KNOWN C/O ORDNANCE FACTORY, KALPI ROAD KANPUR (U.P) 208009
- 15. MUKESH KUMAR (TOKEN NO.-1185, PERSONNEL NO.-715) S/O NOT KNOWN ORDNANCE CABLE FACTORY, PLOT NO. 183, INDUSTRIAL AREA PHASE-I, CHANDIGARH
- 16. SATYENDER PRASAD (TOKEN NO.-1183, PERSONNEL NO.-713) S/O NOT KNOWN C/O SMALL ARMS FACTORY KALPI ROAD KANPUR (U.P) 208009
- 17. RAKESH KUMAR YADAV (TOKEN NO.-1187, PERSONNEL NO.-717) S/O NOT KNOWN C/O ORDNANCE FACTORY KALPI ROAD KANPUR (U.P) 208009
- 18. MAHENDER KUMAR (TOKEN NO.-1175, PERSONNEL NO.-705) S/O NOT KNOWN C/O ORDNANCE FACTORY KALPI ROAD KANPUR (U.P) 208009

ASHOK KNOWN KNOWN 248008 ASHOK KUMAR (TOKEN NO.-1180, PERSONNEL NO.-710) S/O NOT KNOWN C/O ELECTRONICS FACTOR DEHRADUN UTTRAKHAND PINCODE

VERENDER KUMAR (TOKEN NO.-1190, PERSONNEL NO.-720) S/O NOT ELECTRONICS FACTORY DEHRADUN UTTRAKHAND KNOWN C/O MCODE 248008

...RESPONDENTS

(BY ADVOCATE: Sh. Sanjay Goyal)

# ORDER(Oral)

## Per: SURESH KUMAR MONGA, MEMBER (J):

- 1. At the very outset, Sh. Sanjay Goyal, learned Sr. Central Government Standing Counsel has stated that the order impugned herein has already been withdrawn by the respondents and, therefore, nothing survives in the present Original Application.
- 2. The fact as stated by Sh. Goyal, has not been disputed by Sh. Nikhil Anand, learned counsel for the applicants.
- 4. In view of the above, the Original Application is disposed of as having been rendered infructuous.

Member (A)

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) Member (J)

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